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(2024) 03 TP CK 0053

Tripura High Court- Agartala

Case No: Bail Application 14 Of 2024

Abdul Rashid APPELLANT

Vs

State Of Tripura RESPONDENT

Date of Decision: March 28, 2024

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 439

• Narcotic Drugs And Psychotropic Substances (NDPS) Act, 1985 - Section 21(b), 25, 29,

37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Basak, Raju Datta

Final Decision: Allowed

Judgement